

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2475

ANSWERED ON:23.08.2013

TAX RELATED ISSUES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand
Prakash;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up a panel for exchange of views between the industry and the Government on tax related issues and disputes;
- (b) if so, the composition of the panel and the details of deliberation held till date:
- (c) whether the panel has submitted its report;
- (d) if so, the details thereof and response of the Government thereto: and
- (e) if not, the time by which the same is likely to be submitted?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D. SEELAM)

(a): Yes.

(b): Government of India, Ministry of Finance, vide notification dated July 18, 2013 has constituted a forum chaired by Dr. Parthasarathi Shome, Adviser to the Finance Minister, supported by officers of the Tax Policy and Legislation (TPL) Wing of the Central Board of Direct Taxes and Tax Research Unit (TRU) of the Central Board of Excise & Customs. The Forum exchanged views with representatives of IT sector and Reinsurance sector on 7th August, 2013 and with the Manufacturing sector on 14th August, 2013.

(c) to (e): The Forum is constituted for exchange of views between industry groups and Government on Tax related issues and tax related disputes. The Forum meets every Wednesday to discuss and deliberate on issues related to tax administration which are raised by Industry groups with a view to finding solution.